

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 10 OF 2019

&

IA NO. 1807 OF 2018 & IA No. 247 of 2019

Dated: 15th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Yarganvi Solar Power Project LLP & Anr. ...Appellant(s)
Vs.
Hubli Electricity Supply Company Limited & ...Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Prabhuling Navadegi, Sr. Adv.
Mr. Shubhranshu Padhi
Mr. Ashish Yadav

Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

ORDER

Objections if any, on IA No. 247 of 2019 (for directions) may be filed by Respondents on or before 01-03-2019 with advance copy to the other side.

List the matter on **05-03-2019**.

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**